



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP ADDITIONAL
HEARING CAUSE LIST DATED 05-09-2022 TO
30-09-2022(RELATING TO DIVISION BENCH-I) ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI Versus THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. A KHANIKAR (SC, DIMA HASAO COUNCIL) MR. RK TALUKDAR (R-3) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R-3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
2	WP(C)/5522/2020 FIXED	PANKAJ MAZUMDAR AND 265 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR	ASSTT.S.G.I.
3	W.P.(CrI.)/14/2021 FIXED	RISHA HANDIQUE GOHAIN AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MS B BORA MR J DAS	MR. S BORTHAKUR GA, ASSAM MR. S S ROY(R-5 TO 8)
4	WA/125/2022 FIXED	RANJAN DEKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	SC, APDCL
ORDERS				
5	W.P.(CrI.)/4/2017 FIXED	MASUDA KHATUN BIBI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR. 1-6.

6	PIL(Suo Moto)/10/2018 FIXED	X X X Versus IN RE THE STATE OF ASSAM AND 89 ORS	MR. T J MAHANTA	MS C MEDHI (R-5-90) GA, ASSAM MR. M A SHEIKH (R-5-90) MS F INTAZ (R-5-90)
7	WA/119/2018 FIXED	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. A CHAMUAH MR. B SARMA
8	PIL/73/2020 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, AGRI. DEPARTMENT
9	WP(C)/5389/2020 FIXED	CENTRAL BOARD OF EXCISE AND CUSTOMS AND 4 ORS. Versus JAYANTA DEY AND 9 ORS.	MR. S C KEYAL	
10	PIL(Suo Moto)/5/2021 FIXED	XXX Versus IN RE - STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. U K NAIR, SR. ADV	MR N DUTTA, AG, AP MR. A CHANDRAN, ADDL. SR. GA, AP
11	PIL/17/2021 FIXED	ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. A CHETRY (R-9,10) MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R- 9,10)
12	PIL/60/2021 FIXED	TAZUDDIN AHMED AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR M M ZAMAN	MR. S C KEYAL (SC, BRAHMAPUTRA BOARD) GA, ASSAM MS. B SARMA (C.G.C., R1- R3) ASSTT.S.G.I. SC, WATER RESOURCE
13	PIL/78/2021 FIXED	AZMOL HAQUE BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM MR. JUNM LASKAR (R-7) MS N KHATUN (R-7) SC, P H E
14	I.A.(Civil)/1208/2021 FIXED in WA/4644/2021	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA MR. M HUSSAIN MS N HASAN	SC, SEC. EDU. SC, FINANCE
	WITH WA/4644/2021 (Filing Number)	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS. E	K U AHMED	
15	PIL/6/2022 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM
	WITH			
16	PIL/52/2020	ALL ASSAM TRANSGENDER ASSOCIATION Versus UNION OF INDIA AND 4 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MR I AHMED	MR. R K D CHOUDHURY ASSTT.S.G.I.
	WITH I.A.(Civil)/1803/2020 in PIL/52/2020	ALL ASSAM TRANSGENDER ASSOCIATION Versus UNION OF INDIA AND 4 ORS	SWATI. B. BARUAH (TG)	ASSTT.S.G.I.
	WITH			
17	PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM

18	PIL/24/2022 FIXED	BODO WRITER ACADEMY AND 94 ORS Versus UNION OF INDIA AND 8 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM SC, WPT AND BC ASSTT.S.G.I. SC, BTC
	WITH I.A.(Civil)/1528/2022 in PIL/24/2022	HRIDOI BASUMATARY AND ORS Versus UNION OF INDIA AND 103 ORS	MR. M GOSWAMI	GA, ASSAM SC, WPT AND BC SC, BTC
19	WA/88/2022 FIXED	SMTI. MAMATAJ BASUMATARY AND 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 30 ORS	MR. M SARANIA MD. S U AHMED	GA, ASSAM SC, BTC SC, FINANCE SC, EDU
20	WA/124/2022 FIXED	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. H A AHMED (R-6) MR. R ALI (R-6) MR A S SK (R-6) SC, N C HILLS
21	Review.Pet./131/2022 FIXED, WITH WA/16/2012 (D/O)	SASHADHAR PATOWARY Versus THE HONBLE CHAIRMAN A.P.D.C.L, A.E.G.C.L AND A.P.G.C.L AND 3 ORS. B	MR. P MAHANTA AMICUS CURIAE	SC, APDCL
22	WA/237/2022 CAVT. NO.06652/022, FIXED, CAVT./665/2022	THE INDIAN OIL CORPORATION LTD. AND ANR Versus SANATAN NATH AND 2 ORS.	MR D K SARMAH MS. A TALUKDAR	MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR
23	WITH WA/200/2022 CAVT. NO. 06652/022,	JADAB BORAH Versus SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR
24	Cont.Cas(C)/248/2022 FIXED	RAKESH KUMAR Versus M. S. MANI VANNAN AND 4 ORS.	MR. R M CHOUDHURY	MR. D SAIKIA (R-2,3) MR. N DEKA (R-5) MR. A GOYAL (r-4) MR. A CHOUDHURY (r-4) MR. M GOGOI (R-5) MR A R BAROOAH (R-5) MS RUKMINI BARUA (R-2,3) MS PADMINI BARUA (R-3) MS PADMINI BARUA (R-3)
25	Cont.Cas(C)/310/2022 FIXED	DURGESH KUMAR PATEL Versus GIRISH CHANDRA MURMU	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	
HEARING				
26	W.P.(CrI.)/9/2017 FIXED	SMT. BOHAGI CHUTIA and ANR. Versus THE UNION OF INDIA and 9 ORS.	MR.A C BORBORA MR.N SAIKIA MR.M DAS MR.M SMITH MR.N SAIKIA	MR. S C KEYAL GA, ASSAM C.G.C. MRS.A DASS ASSTT.S.G.I. GA, AP
27	WA/291/2018 FIXED	LUBI INDUSTRIES LLP Versus STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM
28	PIL(Suo Moto)/2/2019 FIXED	XXXX Versus IN RE - STATE OF ASSAM AND 7 ORS	MR S S DEY, SR ADV	G.A. MR. T C CHUTIA, (R-1 AND 5) ADDL. AG, ASSAM GA NAGALAND GA ADDL. AG, MIZORAM GA ARUNACHAL PRADESH

29	WA/154/2019 FIXED	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
	WITH			
30	WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR Versus SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.R B GOHAIN MR.P MAHANTA	SC, BTC SC, HIGHER EDUCATION
31	WA/186/2019 FIXED	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
32	PIL/89/2021 FIXED	PARASH KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS.	PETITIONER IN PERSON	GA, ASSAM SC, IRRIGATION
33	WA/343/2021 FIXED, WITH REVIEW PET./5/2014 (D/O), WP(C)/5532/2010 (D/O), WP(C)/4462/2015 (D/O), WP(C)/5394/1999 (D/O), CR/2891/1998 (D/O)	KHANINDRA KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. R C SAIKIA MR. M KALITA MS. B PHOM	SC, SEC. EDU. MR. J HATIMURIA SC, BTC SC, FINANCE
34	WA/146/2022 FIXED	AKTER HUSSAIN AND 4 ORS. Versus ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8)
	WITH			
35	WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3)
	WITH			
	I.A.(Civil)/1568/2021 in WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./104/2022 WITH LCR 5 FILES, FIXED	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/260/2022 in Crl.A./104/2022	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
HEARING				
2	WA/60/2022 B/O	TAJ UDDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE SC, PWD

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022

16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1 TO 59), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
ADMISSION				
1	WP(C)/6763/2018 PART-HEARD, FIXED	RANJAN KR. BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MS N BEGUM MR B M DEKA MR. R C SAIKIA MR. K M MAHANTA MR. A BORUA MR D MAHANTA	SC, HIGHER EDU MR. B C DAS (R7) MR. M K CHOUDHURY (R4-R6) MR J H SAIKIA (R7) MR. A CHAMUAH (SC, UGC R-8) MR. D NATH (R7) MR. N BARUAH (R4-R6) MR. M SARMA (R4-R6)
2	WP(C)/5041/2016 FIXED	MD. MAHSEN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.R BARUAH MS.K DEVI MS.K DAS MS.R BORAH	MR S M T CHISTIE, SC, SECONDARY EDUCATION DEPARTMENT
3	WP(C)/2707/2020 FIXED	NAMAR ALI BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS A AHMED	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
4	WP(C)/3996/2021 FIXED	MONOJ KUMAR TELI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, HIGHER EDU GA, ASSAM
5	WP(C)/5498/2021 FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR J DAS MR K TALUKDAR	MR. K N CHOUDHURY (R2-R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U

6	WP(C)/5713/2021 FIXED	MS. JITA HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED MS R DEKA	SC, HIGHER EDU MR. K N CHOUDHURY (R-7) MR. M KHAN (r-6,7) MS. R DEKA (R-3,4,5) MR. S S GOSWAMI (R-3,4,5) MR. S Ali (R-7) MR. R M DEKA (R-7) MR. A BURAGOHAIN (r-6,7) MR R ISLAM (r-6,7)
	WITH I.A.(Civil)/1207/2022 in WP(C)/5713/2021	MS. MRIDUSMITA GOGOI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. A BURAGOHAIN	SC, HIGHER EDU MR H R A CHOUDHURY
7	WP(C)/6949/2021 FIXED	SANTALA BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED	SC, ELEM. EDU SC, BTC
8	WP(C)/3856/2022 FIXED	KHAGEN KACHARI Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. A M AHMED MR. R A CHOUDHURY MS R DEKA P. GHOSH	SC, HIGHER EDU MR C BARUAH (R-3) MR. B BARUAH (R-3) MR S HUSSAIN (R-4)
	WITH I.A.(Civil)/1982/2022 in WP(C)/3856/2022	THE GOVERNING BODY (G.B) OF DHEMAJI COMMERCE COLLEGE Versus KHAGEN KACHARI AND 3 ORS.	MR C BARUAH MR. B BARUAH	MR. A M AHMED
<u>ORDERS</u>				
9	WP(C)/2468/2020 FIXED	MOHESWARI PATIRI Versus THE STATE OF ASSAM AND 5 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	GA, ASSAM SC, FINANCE SC, EDU
10	Cont.Cas(C)/142/2021 B/O	ARUN SAIKIA Versus PREETOM SAIKIA AND ANR	MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	MR. D SAIKIA MR. N J KHATANAR MR. K K DUTTA
11	I.A.(Civil)/587/2022 FIXED in WP(C)/4283/2021 WITH WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY
		BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY
<u>HEARING</u>				
12	MACApp./34/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT HAMIDA KHATUN and 3 ORS	MR.A DUTTA MRS.P M DUTTA	
	WITH CO/5/2018 in MACApp./34/2017	MUSSTT HAMIDA KHATUN AND ANR Versus THE ORIENTAL INSURANCE COMPANY LTD	MR. A R AGARWALA	MR. A DUTTA
13	WP(C)/5394/2017 FIXED	MUKUNDA BORAH Versus THE STATE OF ASSAM and 3 ORS.	MR.B J GHOSH MR.I ALAM	SC, ELEMENTARY EDUCATION MRSA VERMA SC, FINANCE
14	WP(C)/5460/2017	SIDA SAIKIA Versus THE STATE OF ASSAM and 3 ORS.	MR. B J GHOSH MR. I ALAM	SC, HEALTH MRS A VERMA SC, FINANCE
15	WP(C)/7416/2017	KABITA SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	SC, ELEMENTARY EDUCATION GA, ASSAM

16	WITH WP(C)/4193/2019	BHUBAN CH. NATH AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
17	WITH WP(C)/5088/2019	BHUPEN BURAGOHAJIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE DEPTT.
18	WITH WP(C)/225/2020	BURHAN UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOQUE MR. S R BARBHUIYA	SC, EDU
19	WITH WP(C)/5037/2020	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
20	WITH WP(C)/5409/2020	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MRS. R DEVI	GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE DEPARTMENT SC, DIMA HASAO
21	WITH WP(C)/297/2021	DHANIRAM SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U K NAIR MD A A HUSSAIN	SC, ELEM. EDU SC, AG SR. GA, ASSAM SC, FINANCE
22	WITH WP(C)/336/2021	PRABIN SAIKIA AND 306 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
23	WITH WP(C)/1067/2021	SHIBU ROY AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
24	WITH WP(C)/4892/2021	MANARANJAN BASUMATARY AND 38 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, FINANCE SC, BTC
25	WITH WP(C)/4902/2021	RAMENDRA NATH ROY AND 61 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
26	WITH WP(C)/5082/2021	DINENDRA BRAHMA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, ELEM. EDU SC, BTC SC, FINANCE
27	WITH WP(C)/5202/2021	BHARATI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
28	WITH WP(C)/6031/2021	DILESWAR BORA AND 133 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
29	WITH WP(C)/6051/2021	BHABA HANDIQUÉ Versus THE GOVT. OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. B HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

30	WITH WP(C)/6403/2021	PURNIMA HORE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	SC, ELEM. EDU MR. R BARPUJARI (SC, FINANCE)
31	WITH WP(C)/6575/2021	PAULAMI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER	SC, ELEM. EDU SC, FINANCE
32	WITH WP(C)/2256/2022	CHANDAN CHANDA AND 17 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
33	WITH WP(C)/2258/2022	ABDUL MALEK AND 29 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
34	WITH WP(C)/2259/2022	HORIHOR BORA AND 112 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
35	WITH WP(C)/2261/2022	MOLIN CHOUDHURY AND 53 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
36	WITH WP(C)/2360/2022	CHITTARANJAN GOGOI AND 38 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
37	WITH WP(C)/4499/2022	JANARDAN SARMA Versus THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
38	WITH WP(C)/5368/2022	DIPALI CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
39	WITH WP(C)/5375/2022	KAMESWAR BORUAH AND 24 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DEKA MR. A D CHOUDHURY	SC, EDU SC, FINANCE
40	WP(C)/6235/2018 FIXED	DEEPALI PHUKAN Versus DIBRUGARH UNIVERSITY AND 3 ORS.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P BARMAN MR. S DEKA MS B DEKA SC, DIB. UNIVERSITY
41	WP(C)/273/2019 FIXED	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U

STAY MATTERS

42	WP(C)/4396/2021	TOSHEN BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B PATHAK MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU MR G PEGU
43	WP(C)/4451/2021	PROMOD DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. B PATHAK MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2814/2018 FIXED, WITH LCR	MD. AKKASH ALI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/3108/2018 FIXED	ABUL KASEM AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/7441/2019 FIXED, WITH LCR	MONI PAUL Versus THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. L C DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/7480/2019 FIXED, WITH LCR	SHIBU PAUL @ SHIBU KANTI PAUL Versus UNION OF INDIA AND 5 ORS	MR. U C RABHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
HEARING				
5	WP(C)/3218/2018 WITH LCR	MUSSTT. RABIYA KHATUN AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS. P PHUKAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/7107/2018 WITH LCR	MOINUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR S HOQUE MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/4326/2019 WITH LCR	ABDUL AZIZ Versus THE UNION OF INDIA AND 5 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/4753/2019 WITH LCR 2 NOS.	JOHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
9	WP(C)/2229/2022	MONOWARA KHATUN @ MANOWARA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. SURAJIT DAS MR Z HUSSAIN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/1073/2020 WITH LCR	NAMITA GHOSH Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/5668/2021 WITH LCR	SORUTAN NESSA @ SURATAN NESSA @ SARUTON NESSA @ SHURUTI NESSA @ SHURITI NESSA @ SOUTAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S T ADNAN MS. P KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>STAY MATTERS</u>				
12	WP(C)/7810/2018 WITH LCR	LOGNA RANI BAISHYA Versus THE UNION OF INDIA AND 8 ORS.	MR. R SARMA MR. S K ROY	SC, NRC MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 4

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	Review.Pet./190/2019 WITH WP(C)/2459/2017 (D/O)	BASANA SHILL Versus THE UNION OF INDIA AND 4 ORS.	MS. G BORAH	SC, NRC SC, A.S.G.I. SC, F.T SC, ECI
2	Review.Pet./13/2021 WITH LCR, WP(C)/2650/2019 (D/O)	HURMUJ KHAN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

MOTION

1	WP(C)/4933/2022 FIXED	DEEPSHIKHA SHARMA Versus THE STATE OF ASSAM AND 3ORS	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM
---	--------------------------	---	--	-----------

ADMISSION

2	WP(C)/5997/2019 PART-HEARD, FIXED	IMRAN ULLAH Versus THE UNION OF INDIA AND 3 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA	MS. B SARMA ASSTT.S.G.I.
3	WP(C)/630/2021 FIXED	JAGAT DEKA Versus THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R-7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB
4	WP(C)/2645/2021 FIXED	DEEP JYOTI DAS AND 8 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	MRS S BARUAH ASSTT.S.G.I.
5	WITH WP(C)/2053/2021	KOMAL DEKA AND 117 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	MR. B DEKA ASSTT.S.G.I.
6	WP(C)/6340/2021 FIXED	DEEP PEGU Versus THE STATE OF ASSAM AND 9 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR P KALITA (R-9) MRS S GOSWAMI (R-9) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
7	WP(C)/3311/2022 FIXED	RAJASHREE SHARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, AG (A AND E) SC, FOREST SC, PENSION

ORDERS

8	WP(C)/5059/2022 FIXED	RAMANI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, GAD
HEARING				
9	WP(C)/8048/2017 PART-HEARD, FIXED	ON THE DEATH OF JATIN CHANDRA SHARMA HIS LEGAL HEIRS Versus OIL INDIA LTD. and 4 ORS.	MR.K K MAHANTA MR.K SINGHA MS.R BORA	MR.S N SARMA MR.S CHOUDHURY SC, OIL
	WITH I.A.(Civil)/1142/2021 in WP(C)/8048/2017	JATIN CHANDRA SARMAH Versus OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, OIL
10	WP(C)/6506/2013	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD. and 3 ORS	MR. B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR S HUSSAIN MR.K GUPTA	MS. N SHYAMAL (R1-4) MR.H RAHMAN MR. U K NAIR (R1-4) MR. A CHETRY (R1-4) MS.S SULTANA MR. M P SARMA (R1-4) MS. H BEGUM (R1-4) MR. P BORGOHAIN (R1-4) MR.J HUDA
11	WP(C)/3120/2015	ANNET KUMAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MR.M KALITA MS.R DUTTA	C.G.C. MRS.A DASS ASSTT.S.G.I.
12	WP(C)/5001/2015 FIXED	NO.031522257 EX CONSTABLE GD UJJAL SINGHA Versus THE UNION OF INDIA and 3 ORS	MR.S NATH	C.G.C. MR. D C BORAH(R-1 to 4) MR. S K MEDHI ASSTT.S.G.I.(R1-4)
13	MACApp./144/2018 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus MD IRIDISH ALI and 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R K JAIN (R - 3) MR. A R AGARWALA (R - 1, R - 2) MS. TULIKA BORAH (R - 3)
	WITH CO/30/2019 in MACApp./144/2018	MD. IDRIS ALI AND ANR Versus NEW INDIA ASSURANCE COMPANY LTD. AND 5 ORS.	MR. A R AGARWALA	MR. R GOSWAMI
14	WP(C)/7707/2019	GOPAL KRISHNA SAIKIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 7 ORS	MR. R P HAZARIKA	SC, APDCL MS N DUTTA MS N DUTTA MR. K P PATHAK MR. K P PATHAK MS H KONWAR MS H KONWAR
STAY MATTERS				
15	WP(C)/258/2022	LAXMI DEVI @ LAKHIMI DEVI Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH	MR. S S ROY ASSTT.S.G.I.
	WITH			
16	WP(C)/5225/2021	ESTHER GEORGE Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MR. P S BISWAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. C K S BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/2435/2021 in WP(C)/5225/2021	NORTH EASTERN COUNCIL Versus ESTHER GEORGE AND 4 ORS		MR. S C BISWAS
	WITH			
17	WP(C)/5239/2021	PURNIMA NARZARY Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. C K S BARUAH ASSTT.S.G.I.

18	WITH WP(C)/5269/2021	KALPANA HAZARIKA Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH	MR. S S ROY (R-1 TO 4) MR. B DEKA (r-5) ASSTT.S.G.I.
19	WITH WP(C)/5271/2021	DHARMEN NAIDU Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. R K TALUKDAR (R-4) ASSTT.S.G.I.
	WITH I.A.(Civil)/2432/2021 in WP(C)/5271/2021	NORTH EASTERN COUNCIL Versus DHARMEN NAIDU AND 4 ORS		MR. S C BISWAS
20	WITH WP(C)/5433/2021	MANJUMA HAZARIKA Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. B DEKA (R-5) MR. R K TALUKDAR (r-4) MR. C K S BARUAH ASSTT.S.G.I.
21	WITH WP(C)/5541/2021	JOYSHREE DUTTA Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/2428/2021 in WP(C)/5541/2021	NORTH EASTERN COUNCIL Versus JOYSHREE DUTTA AND 4 ORS		MR. S C BISWAS
22	WITH WP(C)/5577/2021	TOLLOTTOMA BRAHMA Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS A BORAH MS. J GHOSH MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. C K S BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/2434/2021 in WP(C)/5577/2021	NORTH EASTERN COUNCIL Versus TPLLOTTOMA BRAHMA AND 5 ORS		MR. S C BISWAS
23	WP(C)/3430/2022	SUBHASH DAS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	SC, HEALTH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022

17) MR. V K CHOPRA

14-09-2022

To 16-09-2022

18) MR I HASSAN

12-09-2022

To 16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 38), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1900/2022 PART-HEARD, FIXED AS FIRST ITEM, PERSONAL APPEARANCE	PALLABH BHOWMICK Versus THE OMBUDSMAN, RESERVE BANK OF INDIA AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM MR. A PARVEZ (R2) MR. R K BHATRA, COUSEL FOR SBI MR. D NATH, SR. GA, ASSAM MR. B ROY (R2)
2	WP(C)/214/2019 FIXED	M/S. G.B.CHOWDHURY HOLDINGS PVT. LTD. Versus FOOD CORPORATION OF INDIA AND 2 ORS.	MR. N DEKA MR. M GOGOI	MR B K SINGH SC, F C I
3	WP(C)/2683/2021 FIXED	HCC-CPL (JV) Versus THE UNION OF INDIA AND 7 ORS.	MR. D MOZUMDER MR. R K BHATRA MR. B D DEKA MR. M DAS MR D BHUYAN N CHAUDHURY MR. A BHATRA	SC, NF RLY
4	WP(C)/3253/2021 FIXED	MUNINDRA KUMAR DEV SARMA Versus THE RESERVE BANK OF INDIA AND 3 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	C.G.C. MR. R DE MR. P NEOG
5	WP(C)/5470/2021 FIXED	BIJAY BORAH AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
6	WP(C)/5206/2021	TIKENDRA MILI AND 8 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. R BORUAH	GA, ASSAM
7	WP(C)/5641/2021	DHARANI TAID AND 64 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM

8	WITH WP(C)/5956/2021	PRABHAT SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
9	WITH WP(C)/5994/2021	SATYEN BARUAH @ SATYANYA BARUAH AND 18 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR K M BORA	GA, ASSAM
10	WITH WP(C)/6070/2021	MADHABI PAUL AND 11 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
11	WITH WP(C)/6107/2021	MRINAL KANTI RAY AND 18 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. M ISLAM H M ALI	GA, ASSAM
12	WITH WP(C)/6181/2021	PARIKHIT MILI AND 8 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM C.G.C.
13	WITH WP(C)/6544/2021	PANIRAM DAS AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
14	WITH WP(C)/6815/2021	BIPIN SAIKIA AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM
15	WITH WP(C)/6933/2021	RAM CHANDRA SAHA AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
16	WITH WP(C)/7066/2021	PRADIP MEDHI AND 43 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
17	WITH WP(C)/7357/2021	PUNESWAR KACHARI AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	GA, ASSAM
18	WITH WP(C)/34/2022	MD. MOKTAR ALI AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I.
19	WITH WP(C)/253/2022	HIRALAL DEY AND 10 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I.
20	WITH WP(C)/365/2022	KHITISH DAS AND 11 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. DITUL DAS MR. R RAHMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
21	WITH WP(C)/462/2022	RUP KUMAR MONDAL AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	GA, ASSAM
22	WITH WP(C)/501/2022	ABDUL RAHMAN LASKAR AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR F A LASKAR	GA, ASSAM
23	WITH WP(C)/506/2022	REKHA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. J BARMAN	GA, ASSAM

24	WITH WP(C)/521/2022	ALBOR HUSSAIN LASKAR AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H I CHOUDHURY MR S BORTHAKUR G UDDIN MS. P ADHIKARI MR P H KONWAR	GA, ASSAM
25	WITH WP(C)/623/2022	JAKIR HUSSAIN AND 22 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. B DEKA (R-1) ASSTT.S.G.I.
26	WITH WP(C)/693/2022	NANDITA BANGTHAI AND 9 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MRS. R DEVI ASSTT.S.G.I.
27	WITH WP(C)/695/2022	ARUN BORA AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM MR. S S ROY (R-7)
28	WITH WP(C)/696/2022	BHASKAR NANDI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM H M ALI	GA, ASSAM
29	WITH WP(C)/836/2022	MD. ISMAIL ALI BARBHUIYA AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM
30	WITH WP(C)/1077/2022	ASAD AHMED MAZUMDER AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM
31	WITH WP(C)/1165/2022	XXXX AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM MR. B DEKA (R-5) ASSTT.S.G.I.
32	WITH WP(C)/1593/2022	MILON BORAH AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
33	WITH WP(C)/1693/2022	AJIT HAZARIKA AND 18 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
34	WITH WP(C)/1949/2022	DANESWAR SARMAH AND 13 ORS Versus THE UNION OF INDIA AND 5 ORS	R RAHMAN MR. M ISLAM	GA, ASSAM ASSTT.S.G.I.
35	WITH WP(C)/1950/2022	PUNARAM BORA AND 31 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
36	WITH WP(C)/2008/2022	MADHAB NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	GA, ASSAM
37	WITH WP(C)/2022/2022	NABIN BORA AND 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. P K SAHARIA MS S DAS MR. I U CHOWDHURY	GA, ASSAM
38	WITH WP(C)/2047/2022	MIRA DOLEY AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
39	WITH WP(C)/2159/2022	CHANDAN RAY AND 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D HUSSAIN MR. R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.

40	WITH WP(C)/2302/2022	BHABA BORA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
41	WITH WP(C)/2402/2022	ANANTA HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN	GA, ASSAM
42	WITH WP(C)/2418/2022	KOREN BASUMATARY AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
43	WITH WP(C)/2503/2022	JAYANTA BARMAN AND 18 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. DITUL DAS MR N AHMED	GA, ASSAM ASSTT.S.G.I. SC, BTC
44	WITH WP(C)/3035/2022	MD. AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
45	WITH WP(C)/3057/2022	MD. ABDUL AJIT AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
46	WITH WP(C)/3085/2022	INDRA PRASAD SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR J I MONDAL MR J ISLAM MR A N IQBAL	GA, ASSAM
47	WITH WP(C)/3164/2022	LAKHYADHAR KAMAN AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
48	WITH WP(C)/3558/2022	ATUL BARUAH AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
49	WITH WP(C)/3905/2022	BALU RAM DAS AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MR. S AHMED	GA, ASSAM
50	WITH WP(C)/3927/2022	MAFIDUL AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM
51	WITH WP(C)/4786/2022	PRAMILA BASUMATARY AND 10 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM ASSTT.S.G.I. SC, BTC
52	WITH WP(C)/5042/2022	ABDUS SAMAD AND ANR. Versus THE UNION OF INDIA AND 8 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM ASSTT.S.G.I.
53	WITH WP(C)/5274/2022	BALIN SARMAH Versus THE UNION OF INDIA AND 6 ORS.	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	GA, ASSAM MR. S S ROY (r-1) ASSTT.S.G.I.
54	WITH WP(C)/5310/2022	MUSTAFA AHMED MAZUMDER Versus THE UNION OF INDIA AND 4 ORS.	MR. T U LASKAR MR. A T H AHMED MR. A B T HAQUE	GA, ASSAM ASSTT.S.G.I.
55	WP(C)/5738/2021 FIXED	MAKBUL ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM

56	WITH WP(C)/5534/2021	KHALEK ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
57	WP(C)/3308/2022 FIXED	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
<u>ORDERS</u>				
58	I.A.(Civil)/1930/2022 FIXED in WP(C)/6339/2021 WITH WP(C)/6339/2021	SHANTANU DUTTA Versus AMLAN JYOTI MAHANTA AND 6 ORS. AMLAN JYOTI MAHANTA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MR. B D KONWAR SR. ADV. MS M DAS MR. P SAIKIA	GA, ASSAM SC, EXCISE DEPTT. MR. K GOGOI (GA,ASSAM) SC, EXCISE DEPTT.
<u>HEARING</u>				
59	Co.Pet./15/2013	PRASANTA KR. GOGOI Versus TRANS VIRTUAL PVT. LTD. TVPL	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	MR.T J MAHANTA MR.P P DUTTA MR. B CHOUDHURY, SC, Sales Tax Department MR. B SARMA
60	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
61	MACApp./690/2018 WITH LCR	MRS LAKHI DEKA AND 2 ORS Versus THE NEW INDIA INSURANCE CO. LTD AND 4 ORS	MR H DAS MR P GOGOI	MR K BORA (R4) MR. A J SAIKIA (R4) MR. C K NATH (R5) MR. S MUNIR (R5) MR. R GOSWAMI (R1) MR. S RANA (R5) MS. M SAIKIA (R1) MR. U K DUTTA (R4) MR. B KAKATI (R4) MS B KASSHYAP (R4)
62	WP(C)/7326/2018 FIXED	GIRIN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR. C BARUAH SC, NHAI MR. U K NAIR, SC, NHAI
63	WP(C)/7691/2018 CAVT. NO.1210/2018 FIXED WITH I.A.(Civil)/2557/2019 in WP(C)/7691/2018	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS. NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. M H ANSARI MS J SAIKIA MR. M H ANSARI MS J SAIKIA	GA, ASSAM MR. K MOHAMMAD FOR CAVEATOR MR D KALITA GA, ASSAM
<u>STAY MATTERS</u>				
64	WP(C)/2606/2022	USHAR KANTI DUTTA Versus THE UNION OF INDIA AND 3 ORS	DR. N DEKA MR. P P DUTTA MS P CHAKRABORTY MR. A BORUA MR T GOGOI	MR. K GOGOI SC, NF RLY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022

7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 39 TO 70), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2599/2022 FIXED	MOON KUMAR NATH Versus STATE BANK OF INDIA AND 3 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR S S SHARMA MR. R K D CHOUDHURY, ASGI (R-5) MR. B J MUKHERJEE MR. H BURAGOHAIN (R-1 TO 4) MR B DEORI, GA, ASSAM (R- 6 TO 8)
2	WP(C)/4775/2022 FIXED	ABDUR ROUF AND 56 ORS Versus THE STATE OF ASSAMA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS	GA, ASSAM SC, FOREST
ORDERS				
3	WP(C)/6700/2021 FIXED	ROBI BORUAH Versus NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
4	I.A.(Civil)/2362/2022 FIXED, WITH CRP(IO)/244/2019 (D/O) in CRP(IO)/244/2019 WITH	BHRAMAR KUMAR MAHANTA Versus SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	
5	Review.Pet./7815/2021 (Filing Number) WITH I.A.(Civil)/1706/2021	SHRI P.K CHOWDHARY, IAS AND 2 ORS. Versus SRI PRASANTA KUMAR BARUAH AND ANR. A	MR. U C RABHA	
		P. K CHOWDHARY, IAS (RETD.) AND 2 ORS. Versus PRASANTA KUMAR BARUAH AND ANR.	MR. U C RABHA MR S MATAK	MR. A BISWAS MR R KALITA MS S AHOM
	WITH I.A.(Civil)/2363/2022	BHRAMAR KUMAR MAHANTA Versus SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	

HEARING

6	WP(C)/5261/2012 WITH LCR, FIXED	SMTI GANGA PRIYA HUZURI Versus ASSAM BOARD OF REVENUE AT GUWAHATI and ANR	MR.Z MUKIT MR.P SINGH MR.F SATTAR MR.R P GUPTA	MR. R BORPUJARI,SC,REVENUE DEPTT.
7	WP(C)/6790/2014 FIXED	PACIFIC INSTITUTE OF TECHNOLOGY and MANAGEMENT Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MS.M BORAH MR.A GOGOI MR.B B BORAH MR.R A CHOUDHURY MR. I U CHOWDHURY	GA, ASSAM MR.K K DEY(R-4) MRV K BAROOAH(R-4)
8	WP(C)/7322/2015 FIXED	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
	WITH			
9	WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.
10	WP(C)/4118/2017	ABDUL KADER Versus THE STATE OF ASSAM and 3 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, FINANCE(MR. B GOGOI) SC, PWD
11	MACApp./141/2018 WITH LCR, QUANTUM	SRI GONESH CHOUDHURY Versus THE REGIONAL MANAGER AND 2 ORS,	MR. A R AGARWALA	MR. B KALITA MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. K BORAH
12	WP(C)/648/2018	FABTECH PROJECTS AND ENGINEERS LTD. Versus OIL INDIA LTD. AND ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MRS. A GAYAN (CGC, R7) MR. A SHARMA MR. A SARMA K KALITA MR. S CHOWDHURY C BASUMATARY SC, OIL ASSTT.S.G.I. T DEVI

STAY MATTERS

13	WP(C)/2874/2022	KALYAN NATH Versus THE PRINCIPAL SECRETARY, GOVT OF ASSAM AND 3 ORS	MR. P N CHOUDHURY MR A CHANDRAN	GA, ASSAM MRS. M BARMAN (R-2) MS. GARGI KASHYAP (R-2)
----	-----------------	---	------------------------------------	---

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022

15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2153/2022 FIXED	MD. SIDDIK ALI Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
2	Bail Appln./2284/2022 B/O	MD. SAFIUR RAHMAN @ BABUL ALI Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM MR. I RAHMAN	PP, ASSAM
3	Bail Appln./2295/2022	MUSLEKH AHMED MAZUMDER Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR. C KASHYAP	PP, ASSAM
4	Bail Appln./2296/2022	SHAH JAHAN AHMED @ APPU Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
MOTION				
5	AB/2658/2022	OMAR ALI AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
6	AB/2660/2022	HAMED ALI Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
7	AB/2661/2022	GHANA KANTA CHUTIA Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS. M KECHII MR K J SAIKIA	PP, ASSAM
8	AB/2663/2022	SAIKH ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	PP, ASSAM
9	AB/2664/2022	ABDUS SAMAD Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

ADMISSION

10	Crl.Pet./82/2022 FIXED WITH I.A.(Crl.)/124/2022 in Crl.Pet./82/2022	AISHWARYA JAIN AND 6 ORS Versus THE STATE OF NAGALAND AND ANR	MR. B GOGOI MR DEBOJIT SAIKIA	MR. P N CHOUDHURY (r-2) MR A CHANDRAN (r-2) PP, NAGALAND
11	Crl.A./221/2022	SH. JINENDER KUMAR JAIN Versus AISHWARYA JAIN AND 6 ORS RENU BALA BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P N CHOUDHURY MR A CHANDRAN (r-2)	GA, ASSAM GA, NAGALAND PP, ASSAM
BAIL HEARING (BA)				
12	Bail Appln./2160/2022 FIXED	ABDUL KALAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN MS D DAS MR S K CHHETRY	PP, ASSAM
13	Bail Appln./2178/2022 FIXED	NURAJUL HAQUE Versus THE STATE OF ASSAM	MR R A AHMED MR M AHMED	PP, ASSAM
14	Bail Appln./2215/2022 FIXED	NAYANMANI DAS AND ANR Versus THE STATE OF ASSAM	MR. P K DAS A SINGHA	PP, ASSAM
BAIL HEARING				
15	AB/1710/2022	SUKITON NESSA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM
16	AB/1752/2022	HARIBHAKTA GHOSH AND ANR Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
17	AB/1800/2022	ABHI GHOSH AND ANR Versus THE STATE OF ASSAM	MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
18	AB/1940/2022	KANDARPA KUMAR DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	AB/1941/2022	MUhib UDDIN LASKAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	MR. I H BARBHUIYA PP, ASSAM
20	AB/1969/2022	AYNUL HOQUE AND 6 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
21	AB/2069/2022	MD. HABIB SHEIKH @ HABIB SAIKH ALIAS HABIR SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. P P DAS MR. A H CHOUDHURY	PP, ASSAM
22	AB/2092/2022	HARESWAR SENAPATI @ HARESWAR RADU Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
23	AB/2115/2022	RAVI SHANKAR RAY @ RAVI KUMAR Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM
24	AB/2124/2022 FIXED	NAZIMUL HOQUE TALKDAR @ MD. MAJBUL HOQUE AND ANR. Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR. A H SARKAR	PP, ASSAM
25	AB/2204/2022	MAMATA BEGUM Versus THE STATE OF ASSAM	M HALOI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
26	AB/2209/2022 FIXED.	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM

27	AB/2219/2022	AZIT ALI Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
28	AB/2353/2022 FIXED	JIYARUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM
29	AB/2355/2022 FIXED	HARI CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
30	AB/2364/2022 FIXED	FAZLUL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
31	AB/2368/2022 FIXED	RAJEN BORA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
32	AB/2376/2022 FIXED	IMAMUL SK @ EMAMUL SHEIKH Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
33	AB/2381/2022 FIXED	NAZER JAHID HUSSAIN Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED	PP, ASSAM
34	AB/2464/2022 FIXED	AZIZUR ROHMAN @ AJIJUR RAHMAN BEPARI AND 14 ORS Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
35	AB/2467/2022 FIXED	ZIA UDDIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	PP, ASSAM
36	AB/2501/2022 FIXED	HABEJ UDDIN AHAMED AND 5 ORS Versus THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
37	AB/2504/2022 FIXED	AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR M H AHMED	PP, ASSAM
38	AB/2506/2022 FIXED	IMRAN ALI AHMED @ IMRAN HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR S HOQUE	PP, ASSAM
39	AB/2510/2022 FIXED	AMTULLAH ALI @ AMATULLAH ALI @ MD. AMTULLAH AND 10 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY	PP, ASSAM

ORDERS

40	I.A.(CrI.)/94/2022 in I.A.(CrI.)/545/2021	IYAJUL ISLAM Versus SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	H R A CHOUDHURY MR. M A CHOUDHURY MR. AZAD AHMED	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
	WITH I.A.(CrI.)/545/2021	IYAJUL ISLAM Versus SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	MR. F A HASSAN	
41	I.A.(CrI.)/420/2022 BA 908/2022(D/O) in Bail Appln./908/2022	MOUSUMI SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
42	I.A.(CrI.)/435/2022 IN CRL.MC BAIL CASE NO. 403/2022(CASE PERTAINS TO SESSIONS JUDGE COURT, BARPETA)	HARUN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	PP, ASSAM

HEARING

43	Crl.Rev.P./386/2017 WITH LCR 3 FILES, FIXED	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and ANR.	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. M C DAS (R2) MR. M C DAS (R2) MR. R A CHOUDHURY (R2) MR D J SARMAH MR N J RAY (R2) PP, ASSAM
44	WITH Crl.Pet./461/2017	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and 2 ORS.	MR.S C BISWAS MRS.R RONGMEI MR.R DHAR	MR.N S LASKARR-4 MR.A H M R CHOUDHURY(R-4) MR.R A CHOUDHURY(R-4) PP, ASSAM
45	Crl.Rev.P./332/2018 WITH LCR 5 FILES, FIXED	MIHIR RANJAN PAUL @ SUNDAR BHAI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K BHATTACHARJEE MS B TALUKDAR	MR D TALUKDAR (R2) MR. A K SAIKIA (R2) MR P CHOUDHURY (R2) PP, ASSAM
46	Crl.Pet./120/2022 WITH LCR 4 FILES	NIRMALI SAIKIA AND 7 ORS. Versus AJIT BARUAH	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR. D DAS SR. ADV MR S KHOUND MR H K NATH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2299/2022	SAIFUL ALI Versus THE STATE OF ASSAM	MR. R B SAH MR. A L MANDAL	PP, ASSAM
2	Bail Appln./2301/2022	ABDUS SABUR AND ANR. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
3	Bail Appln./2302/2022	HITESH MILI Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
4	Bail Appln./2303/2022	KRISHNA KAMAL BARUAH Versus THE STATE OF ASSAM	MS. MEGHALI BORA MR. A K DAS	PP, ASSAM
<u>MOTION</u>				
5	Crl.Pet./928/2022	DIGANTA DAS Versus PRIYANKA DAS AND ANR.	MR. A HUSSAIN MR. A MOBARAQUE	
6	Crl.Pet./929/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
7	Crl.Pet./930/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
8	Crl.Pet./931/2022	RAJU OJAH Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. M HUSSAIN MR B TALUKDAR	PP, ASSAM
9	AB/2450/2022	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	AB/2633/2022	SALAM SHEIKH Versus THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM

11	AB/2659/2022	MADHUMANGAL DAS Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
ADMISSION				
12	CrI.Pet./82/2021 FIXED	SIDDEK AHMED @ SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	MR. B M CHOUDHURY MR K UDDIN (R-2) MR. A K AZAD (R-2) MR. U CHOUDHURY PP, ASSAM
13	CrI.A./222/2022	PAWAN PAREEK Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
	WITH I.A.(CrI.)/529/2022 in CrI.A./222/2022	PAWAN PAREEK Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
14	CrI.Pet./519/2022 WITH LCR 2 FILES	SURENDRA BEY Versus THE STATE OF ASSAM AND ANR	MS. J HAZARIKA MR M CHOUDHURY	MR N RAY (R-2) MR P J DAS (R-2) PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./3683/2021	MANIK SARKAR Versus THE DIRECTORATE OF REVENUE INTELLIGENCE	MR. N J DUTTA MR N M HAZARIKA	MR. S C KEYAL SC, DRI
16	Bail Appln./1365/2022	RAJA BORO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
17	Bail Appln./1834/2022	SAYEED AHMED Versus THE STATE OF ASSAM	SIRAJ CHY B ALI SK MS. S SULTANA	PP, ASSAM
18	Bail Appln./1841/2022 WITH CASE DIARY AND CASE RECORD	GURDEV SINGH AND ANR. Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
19	Bail Appln./1941/2022 WITH CD. FIXED, (AT 3.00 PM)	DIBON DEKA @ DIBAN DEKA Versus THE STATE OF ASSAM	MR D K MISHRA MR. B PRASAD MR D NANDI MR P J BORAH	PP, ASSAM
20	Bail Appln./2086/2022 FIXED	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
21	Bail Appln./2094/2022 FIXED	MOYURI BEGUM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
BAIL HEARING				
22	AB/1775/2021	SMTI. NABAM AKA Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHOAIN MR. M G SINGH MR. D J NATH	SC, C B I
23	AB/4199/2021	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
24	AB/4352/2021 BA 142/2022, BA 3650/2021(BOTH D/O)	AJAJUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
25	AB/395/2022	MD. ARJUMAN ALI @ BABU ALI Versus THE STATE OF ASSAM	MR. Y SIKDAR MR. D J DAS	PP, ASSAM
26	AB/1854/2022	BALI BIBI Versus THE STATE OF ASSAM	MR A H AHMED MUSTAFIJUR RAHMAN	PP, ASSAM
27	AB/1953/2022	SHAHA ALOM AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

28	AB/2251/2022	AJOY SARMAH Versus THE STATE OF ASSAM	MR. K SARMA MR. S BORUAH	PP, ASSAM
29	AB/2257/2022	JJARUL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
30	AB/2290/2022	MUNTU SHEIKH AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
31	AB/2305/2022	RANJIT BASUMATARY Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
32	AB/2357/2022	DEBOJANI GOGOI Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. T BARUKIAL	PP, ASSAM
33	AB/2359/2022	RAMA MILI Versus THE STATE OF ASSAM	MR. S K JAIN MR I AHMED	PP, ASSAM
34	AB/2366/2022	NIDAN ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
35	AB/2447/2022	IMAN ALI MONDAL Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
36	AB/2559/2022	SAZADUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
37	I.A.(Civil)/440/2021 FIXED in W.P.(CrI.)/8/2018 WITH W.P.(CrI.)/8/2018 WITH I.A.(Civil)/441/2021 in W.P.(CrI.)/8/2018 WITH W.P.(CrI.)/6/2018 WITH I.A.(Civil)/4069/2018 in W.P.(CrI.)/6/2018 WITH I.A.(Civil)/480/2021 in W.P.(CrI.)/6/2018 WITH I.A.(Civil)/481/2021 in W.P.(CrI.)/6/2018	THE CENTRAL BUREAU OF INVESTIGATION Versus NAWAJYOTI SHARMA AND 3 ORS. NAWAJYOTI SHARMA Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS. THE CENTRAL BUREAU OF INVESTIGATION Versus NAWAJYOTI SHARMA AND 3 ORS. HITESH BARUAH Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS. DR. HITESH BARUAH Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS. THE CENTRAL BUREAU OF INVESTIGATION Versus HITESH BARUAH AND 2 ORS. THE CENTRAL BUREAU OF INVESTIGATION Versus HITESH BARUAH AND 2 ORS.	MR. A M BORA MR J DAS MR. A M BORA MR J DAS MR. B PANDEY MS. S SAIKIA MR. B PANDEY MR. M MAHANTA MR. M MAHANTA MR. K N CHOUDHURY MR. M MAHANTA	MR. A M BORA MR J DAS MR. B DEKA (R4) MR. B P CHANGMAI (R4) ASSTT.S.G.I. PP, ASSAM SC, CBI MR. A M BORA MR J DAS MR. S C KEYAL SC, CBI PP, ASSAM ASSTT.S.G.I. SC, CBI MR. K N CHOUDHURY MR. M MAHANTA MR. K N CHOUDHURY MR. M MAHANTA

39	I.A.(CrI.)/83/2022 BA 1125/2021(D/O)	MD. MAKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. ASHIM SHARMA	MRS S N KHANDAKAR (r-2 to 8) MR. M A LASKAR (r-2 to 8) S AHMED (r-2 to 8) PP, ASSAM
40	CrI.A./177/2022 WITH OFFICE NOTE, LCR 3 FILES, FIXED WITH I.A.(CrI.)/425/2022 in CrI.A./177/2022	MD. DILUWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY	PP, ASSAM
41	CrI.Pet./585/2022 FIXED	MD. DILUWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY	PP, ASSAM
42	CrI.Pet./504/2022 WITH LCR 4 FILES, FIXED	DR. GARGA CHATTERJEE Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
HEARING				
42	CrI.Pet./504/2022 WITH LCR 4 FILES, FIXED	THE STATE OF ASSAM Versus AJEET KUMAR BHADANI	MR. M PHUKAN MR. R R KAUSHIK	MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 71 TO 128), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:20 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2269/2022	RATNESH KUMAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
<u>MOTION</u>				
2	AB/2519/2022	MAHAMMAD ALI Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
<u>ADMISSION</u>				
3	WP(C)/2131/2021 B/O	YADVENDRA BAHADUR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MRS. R RONGMEI	GA, ASSAM SC, REVENUE
4	WP(C)/4549/2022 FIXED	BHARAT HEAVY ELECTRICALS LTD. Versus OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. P K GOSWAMI MS. S CHAKRAVARTY MS. M SHARMA MS P SARMA	SC, OIL
5	WITH WP(C)/4021/2022	M/S DRILLMEC S.P. A Versus OIL INDIA LTD. AND ANR.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, OIL
	WITH I.A.(Civil)/2059/2022 in WP(C)/4021/2022	BHARAT HEAVY ELECTRICALS LTD. Versus M/S DRILLMEC S.P. A AND 2 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. M SHARMA MRS. P. SARMA	SC, OIL

BAIL HEARING (BA)

6	Bail Appln./1855/2022 WITH SCANNED COPY OF CASE RECORD	MD. MOFIDUL HAQUE Versus THE STATE OF ASSAM	MS B CHOUDHURY MR D K BHATTACHARYYA	PP, ASSAM
HEARING				
7	WP(C)/7146/2015	NO.134502953 CONSTABLE/COOK KOMAL Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.G GOSWAMI MR.H BEZBARUAH MR.M K DAS MRT K BHATTACHARYYA	C.G.C. MRS.A DASS ASSTT.S.G.I.
8	WP(C)/7453/2017	M/S. CACHAR ISPAT PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOUND	DR.B AHMED MR. M PHUKAN MR. D SARMAH MR M ALI SC, INDUSTRIES and COMMERCE SC, FINANCE
9	MACApp./549/2018 WITH LCR	ANJUMONI SERAUGI @ ANJUMONI SERAUGI DEKA Versus SRI DEEPAK DEKA and 2 ORS	MR. M TALUKDAR MS. D KALITA	MR D MONDAL (R1) MS. M SAIKIA MR. C SHARMA MR. S DUTTA MR R A HAZARIKA MS. P BORTHAKUR
10	WP(C)/4507/2018	M/S. AHINSHA CHEMICALS LTD. Versus THE STATE OF ASSAM AND 5 ORS.	DR B P TODI MR. A NATH MR. S U AHMED DR ANKIT TODI MR. N J MEDHI	DR. B AHMED SC, TAXES
11	WP(C)/7726/2018	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION MR. B GOGOI
WITH				
12	WP(C)/7725/2018	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. B GOGOI
WITH				
13	WP(C)/7732/2018	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION MR. B GOGOI
WITH				
14	WP(C)/7735/2018	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. B GOGOI
WITH				
15	WP(C)/7737/2018	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR B GOGOI
WITH				
16	WP(C)/7740/2018	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR B GOGOI

17	WP(C)/5435/2020	SHRI LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. K N CHOUDHURY MR S DAS MR. B LALRAMENGA	ADDL. A.G., MIZORAM
	WITH I.A.(Civil)/655/2021 in WP(C)/5435/2020	LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. K N CHOUDHURY MR S DAS	GA, MIZORAM
18	WP(C)/3288/2021	SHRI LALSANGBERA HNAMTE Versus THE STATE OF MIZORAM AND 5 ORS.	MR. U K NAIR MR S DAS	GA, MIZORAM
	WITH	STAY MATTERS		
19	WP(C)/1969/2020 CAVT. NO.0187/2020	OIL AND GAS EMPLOYEES UNION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	MR S N SARMA SENIOR ADVOCATE (R5, R6) MR B D DAS (R-7) GA, ASSAM MR. P HAZARIKA MR. R HAZARIKA MR. M HUSSAIN (R5, R6) MR. K KALITA (R5, R6) MS. S GHOSH (R5, R6) FOR CAVEATOR SC, I O C
20	WP(C)/1436/2022	MUNUSH DAIMARI @ MUNUSH KUMAR DAIMARI Versus THE STATE OF ASSAM AND 4 ORS.	MR G KAKOTI MR. P THAKURIA MR. D KHAKHALARY	SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

ORDER (STAY VACATING)

1	WP(C)/367/2022 CAVT. NO.00322/022, FIXED	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B GOGOI MR P NAYAK ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
---	--	--	---	---

ADMISSION

2	WP(C)/1492/2018 FIXED WITH I.A.(Civil)/769/2022 in WP(C)/1492/2018	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS. MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM MR A HUSSAIN	MR. R K TALUKDAR (SC, APSC) MR. D NATH (ADDL. SR. GA, ASSAM)
3	WP(C)/5476/2018 FIXED	PRADIP KR. SARKAR AND 96 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
4	WP(C)/152/2020 FIXED WITH I.A.(Civil)/1599/2021 in WP(C)/152/2020	SRI PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS. PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MRS. K BARPUZARI MR. R K TALUKDAR MR. A CHAMUAH MR. R BORO MR A BORUAH MR. B KONWAR MS A DEURI MS D DUTTA MRS. K BARPUZARI MR. A CHAMUAH MR. A CHAMUAH	GA, ASSAM SC, GAD SC, PERSONNEL DEPT. SC, FINANCE SC, FINANCE

5	WP(C)/4401/2020 B/O	MAHESH CHAND SHARMA Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	GA, ASSAM GA, ASSAM MR. R SARMA (R-6,7) MR. S K MEDHI,CGC MR. K K HANDIQUE (R-6,7) ASSTT.S.G.I. MR. K P GOGOI (R-6,7) SC, UPSC
	WITH I.A.(Civil)/2041/2020 in WP(C)/4401/2020	MAHESH CHAND SHARMA Versus THE UNION OF INDIA AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
6	WP(C)/522/2021 FIXED	DR. MD SAROWARA KAYNATH MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC, HEALTH AND F W
7	WP(C)/1546/2021 FIXED	RANJAN KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	GA, ASSAM
	WITH WP(C)/1534/2021	UTPAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	GA, ASSAM
9	WP(C)/4517/2021 B/O	NURSALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. M BEGUM MS. P DEVI	GA, ASSAM
10	WP(C)/121/2022 FIXED	PRASANTA BARUA Versus THE UNION OF INDIA AND 4 ORS	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (r-2,3,4) MR D KALITA (r-2,3,4) MR. S K MEDHI (r-1) MR. S R RABHA (r-5) MR. D NATH (r-2,3,4) MR. C K S BARUAH (r-1 to 4) MS K PHUKAN (r-2,3,4) ASSTT.S.G.I.
	WITH I.A.(Civil)/438/2022 in WP(C)/121/2022	THE RUBBER BOARD OF INDIA AND 2 ORS. Versus PRASANTA BARUA AND 2 ORS	MR D KALITA (r-2,3,4) MR. D NATH (r-2,3,4) MS K PHUKAN (r-2,3,4)	MR. Y S MANNAN MR. S R RABHA (r-5)
11	WP(C)/135/2022 FIXED	PANKAJ KANTI DEY Versus THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	GA, ASSAM
12	WP(C)/650/2022 B/O	SYED NUR MOHAMMAD Versus THE UNION OF INDIA AND 4 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA MS L HMAR R K HAJONG	MR A KALITA (R-2 TO 5) MR. M MAHANTA (R-2 TO 5) MR. B DEKA (R-1) ASSTT.S.G.I.
ORDERS				
13	WP(C)/4425/2020 B/O	DWIPANJIT HANDIQUE AND ANR Versus THE ASSAM STATE TRANSPORT CORPORATION AND 2 ORS	MR. N NATH MR. D THAKUR MR N TALUKDAR	SC, A S T C
HEARING				
14	WP(C)/4249/2012 FIXED	BIR BAHADUR KSHETRY and 66 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.R M DEKA MS. H GOSWAMI	MR P NAYAK, SC, FINANCE DEPARTMENT SC, AGRI. DEPARTMENT
15	WP(C)/4267/2015 FIXED	SIMANTA BORGHAIN and 15 ORS Versus THE OIL AND NATURAL GAS CORPORATION LTD and 5 ORS	MR.B K MAHAJAN MR.A BORGHAIN MR.S BORTHAKUR	MR.G N SAHEWALLAR-1 to 6 MR.B K DAS(R-1 to 6) MR.H P NEOG(R-1 to 6)

16	WP(C)/4791/2015 FIXED	MONORANJAN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. B D GOSWAMI MR. K K BHATTACHARYYA MS. H DEKA MR. H K DAS MS. P DUTTA MS. P BARUAH MR. D K BHATTACHARYYA	SC, CO-OP. MR. N HAQUE (R5) MR. M HUSSAIN (R5) MR. B AHMED (R5)
17	WP(C)/5793/2015	SAMSUL ISLAM Versus THE UCO BANK and 7 ORS	MR. R ISLAM MR. U K NAIR MS. A HUSSAIN	MR. A J DAS (R- 1 to 5) MR. R K DUTTAR-1 to 5 MR. N BARUAH (R-1 to 5) MR. M K ALI (R-1 to 5)
18	WP(C)/938/2017	ON THE DEATH OF MAFIZUR RAHMAN SAIKIA HIS WIFE Versus THE STATE BANK OF INDIA and 8 ORS.	MS. S K NARGIS MR. R KALITA	MR. B D KONWAR SR. ADV. MR. K K DEY (R- 1-7) MRS J M KONWAR MRV K BAROOAH (R- 1-7) MRS BAISHYAR- 1-7
19	WP(C)/4324/2017 B/O	DWIPRAHAR DAS Versus THE LIFE INSURANCE CORPORATION OF INDIA and 6 ORS.	MR. P N GOSWAMI MR. I CHOUDHURY MR. I KALITA MR. R R GOGOI	MR. S NATH (R- 1-4) MR. G J SHARMA (R- 1-4)
	WITH I.A.(Civil)/1853/2021 in WP(C)/4324/2017	THE LIFE INSURANCE CORPORATION OF INDIA AND 6 ORS. Versus DWIPRAHAR DAS	DR G J SHARMA MR. S NATH	MR. P N GOSWAMI MR. I CHOUDHURY
20	MACApp./8/2018 WITH LCR	JAYASHREE SALOI @ JAYASHRI Versus FIROZUL ALI and 2 ORS	MR. S K SANGANERIA MR. N BHATRA MR G JALAN	MS N RAJKONWAR
21	WP(C)/3189/2021 FIXED	ASSAM LAND AND REVENUE OFFICERS ASSOCIATION (ALRSOA) AND ANR. Versus THE STATE OF ASSAM AND 126 ORS.	MR N DUTTA MR. P MAHANTA MS S SARMA HAZARIKA MR. R B GOHAIN MR. D J DAS	GA, ASSAM SC, APSC MR. D P BORAH (R-100) MR. I CHOUDHURY (R-115, 116) MR B PAUL (R-100) RAJIB LUSHAN CHUTIA (R- 115, 116) SC, REVENUE

STAY MATTERS

22	WP(C)/952/2022	SATYA NATH NARAH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	GA, ASSAM MR. B CHETRI (r-2) M KATAKY MR K KASHYAB (r-2)
23	WP(C)/2233/2022	ALTAF HUSSAIN MOZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY SC, P H E	SC, P AND R.D. SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022

14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	I.A./1108/2016 in MACApp./264527/2015	JAYANTA BORDOLOI Versus M/S UNITED INDIA INSURANCE CO. LTD. and 3 ORS,	MR.M TALUKDAR MS.D KALITA	MS.N MODI R-3 MR SISHIR DUTTA MR.B K PURKAYASTHA(R-1) MD. A AHMED MS.M CHOUDHURY(R-3) MR.S DUTTA(R-3) MR.C SHARMA(R-3) MR. S DUTTA MS.K DEKA(R-1) MS.P DOWERAH(R-3) MS.S THAKURIA(R-3)
	WITH MACApp./264527/2015 (Filing Number)	SRI JAYANTA BORDOLOI Versus M/S UNITED INDIA INSURANCE CO. LTD and 3 ORS		
	WITH I.A.(Civil)/2171/2020	ORIENTAL INSURANCE CO. LTD. Versus JAYANTA BORDOLOI AND 3 ORS.	MS. M CHOUDHURY	MR. M TALUKDAR
2	I.A.(Civil)/2954/2017 in MACApp./300259/2017	UNITED INDIA INSURANCE CO. LTD. Versus MD. NURUL ISLAM MAZUMDER and 2 ORS,	MR.R C PAUL MR. S BASUMATARY	
	WITH MACApp./300259/2017 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus MD MURUL ISLAM MAZUMDER and 2 ORS	MR.R C PAUL MR. S BASUMATARY	
3	I.A.(Civil)/29/2018 IN MAC APP SL. NO. 203204/2013 in MC/1423/2013	PUTUL PHUKAN Versus TARA YAJUM	MR. A R AGARWALA MR. P MAHANTA MR. C M MAHANTA	MS. M CHOUDHURY MR. S DUTTA MS. A GOGOI
4	I.A.(Civil)/3029/2018 in MACApp./749/2018	SMTI PURNIMA SAIKIA DAS AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BORUA	MR. A C MAHANTA MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS. O PHUKAN MS B KASSHYAP

	WITH MACApp./749/2018	SMTI PURNIMA SAIKIA DAS AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BORUA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
5	I.A.(Civil)/1422/2019 in MACApp./2461/2019	NATIONAL INSURANCE COMPANY LTD. Versus SMTI. ARATI DAIMARY AND 3 ORS.	MR. R GOSWAMI MS D DEKA MS. P BORTHAKUR	
	WITH MACApp./2461/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SMTI ARATI DAIMARY AND 3 ORS		
6	I.A.(Civil)/4134/2019 in MACApp./17102/2019	NATIONAL INSURANCE CO. LTD. Versus SMTI PALLABI DEVI AND 3 ORS.	MR. C PHUKAN	MR. S B PRASAD (R-2)
	WITH MACApp./17102/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus SMTI.PALLABI DEVI AND 3 ORS.	MR. C PHUKAN	
	WITH I.A.(Civil)/17107/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus SMTI.PALLABI DEVI AND 3 ORS.		

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2297/2022	AKSHAY DUM @ BIRAT @ AKSHAY DOME Versus THE STATE OF ASSAM	MR. J BARMAN	PP, ASSAM
2	Bail Appln./2300/2022	OM PRAKASH KUMAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR M REJA MR. P S BISWAS MS. J GHOSH MRS I BEGUM	PP, ASSAM
MOTION				
3	Crl.Rev.P./429/2022 FIXED	MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
4	Crl.Rev.P./456/2022	TANMAY NATH Versus SMT. SUNITA ADHIKARY	MR D TALUKDAR MR P CHOUDHURY	
5	Crl.Rev.P./457/2022	ANJAN SAHA Versus MRS. MITHU SAHA	MS. M R DEVI	
6	Crl.Rev.P./458/2022	UTPAL JYOTI BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS	PP, ASSAM
7	AB/2599/2022 FIXED	GYAN HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. R C DAS MR S C DAS MR. C. SHIL	PP, ASSAM
8	AB/2662/2022	ATOWAR DEWAN @ SAYED ATOWAR RAHMAN Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
9	AB/2665/2022	NILIM DUTTA @ SRI PRITHVIJEET DUTTA AND ANR. Versus THE STATE OF ASSAM	MR. A C SARMA MR G BHARADWAJ MR B DEORI	PP, ASSAM

10	AB/2666/2022	DEBASHIS KR. NATH AND ANR. Versus THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
ADMISSION				
11	Crl.Pet./619/2020 WITH LCR 1 FILE, FIXED	RAJUMONI SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
12	Crl.Pet./630/2020 WITH LCR 1 FILE, FIXED	KINGKINI PADMAPATI Versus THE STATE OF ASSAM AND ANR	MR. A PHUKAN	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MS B BORA (R2) MR. A.I. AHMED MR J DAS (R2) PP, ASSAM
13	Crl.Pet./446/2021 FIXED.	PRANAB JYOTI DUTTA Versus THE CHIEF BRANCH MANAGER, SBI	MR D C K HAZARIKA MS J KALITA	MR G JALAN
14	Crl.Rev.P./161/2022 FIXED	AMIT KUMAR BORA Versus THE STATE OF ASSAM AND ANR	MR. B DEKA MR L TASHI	MR A RAHMAN PP, ASSAM
BAIL HEARING				
15	AB/1420/2022 FIXED	KRISHNA BHAMA AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
WITH				
16	Crl.Pet./112/2022	YOU DHISTRA BHAMA Versus STATE OF ASSAM	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY MR. K MOHAMMED MS S SHARMA	MR. S C KEYAL (SC,CGST) MR. B GOGOI (SC,SGST) PP, ASSAM
WITH				
17	Crl.Pet./316/2022	BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. M BISWAS MR. S H ZAMAN MS. C CHOUDHURY MR. V A CHOWDHURY MS M DAS M S HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA PP, ASSAM
18	AB/1461/2022	JUNAIDUR RAHMAN @ ALAM Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	Mukesh Sharma PP, ASSAM
19	AB/1564/2022	MOJNUR ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MD R ISLAM	PP, ASSAM
20	AB/2081/2022	AMARJYOTI SAIKIA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	PP, ASSAM
21	AB/2441/2022 FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
22	AB/2452/2022 FIXED	MORZINA AHMED @ MORZINA KHATUN Versus THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
23	AB/2457/2022 FIXED	LABANYA PRASHAD MAZUMDAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
24	AB/2498/2022 FIXED	JALANDHAR KUMAR SINGH @ JALANDHAR KUMAR @ JALANDHAR SINGH AND 4 ORS Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	

25	AB/2535/2022 FIXED	DIPANKAR PAUL AND 2 ORS Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
26	AB/2548/2022 FIXED	ALAL UDDIN Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
ORDERS				
27	CrI.Pet./1226/2019 FIXED	ABDUL LATIF SK. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M A I HUSSAIN MR. A K AHMED	PP, ASSAM
28	I.A.(CrI.)/241/2020 WITH OFFICE NOTE, LCR 2 FILES in CrI.A./108/2020 WITH CrI.A./108/2020	MALLIKA BRAHMA Versus THE STATE OF ASSAM AND ANR. SRI MALLIKA BRAHMA Versus THE STATE OF ASSAM and ANR	MR G UZIR MR. M SAIKIA MR G UZIR MR. S M BARUAH MR. M SAIKIA MR G J TALUKDAR	PP, ASSAM PP, ASSAM
29	I.A.(CrI.)/585/2020 AB 1553/2020(D/O) in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
30	CrI.A./190/2021 WITH LCR 1 FILE, FIXED	SMT. JAYA ARORA Versus THE STATE OF ASSAM ANR.	MS P TALUKDAR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN PP, ASSAM
31	I.A.(CrI.)/395/2022 in CrI.Rev.P./5494/2022 WITH CrI.Rev.P./5494/2022 (Filing Number)	BISWAJIT PURKAYASTHA Versus THE STATE OF ASSAM AND ANR SRI BISWAJIT PURKAYASTHA Versus THE STATE OF ASSAM AND ANR (E)	MR D K BORDOLOI MR D K BORDOLOI	PP, ASSAM
HEARING				
32	RSA/197/2011 PART-HEARD, WITH LCR, FIXED	SOMED ALI Versus ON THE DEATH OF AJAHAR UDDIN HIS LEGAL HEIR SMTI. NURJAHAN (WIFE) AND ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR.H ALI	MD F H LASKAR MD F H LASKAR MS. S B CHOUDHURY MR.B I KHAN
33	Arb.A./13/2016 CAVT. NO. 1189/2014 PART-HEARD, WITH LCR, FIXED WITH I.A.(Civil)/1089/2016 in Arb.A./13/2016	UNION OF INDIA Versus M/S BUILD WORTH PVT. LTD. UNION OF INDIA Versus M/S BUILD WORTH PVT. LTD.	MR.S C KEYAL C.G.C. MR H GUPTA MR H GUPTA MRSR BORAH ASSTT.S.G.I. MR.S C KEYAL C.G.C. MRSR BORAH ASSTT.S.G.I.	MR.S SARMA FOR CAVEATOR MR.S SARMA FOR CAVEATOR
34	RSA/68/2017 PART-HEARD, WITH LCR, FIXED WITH I.A.(Civil)/1003/2017 in RSA/68/2017 WITH I.A.(Civil)/2661/2019 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI	MR. M KHAN MS. R CHOUDHURY MS.M KALITA(R- 5(a),5(b),5(d)&5(e)) MS.P CHETIA(R- 5(a),5(b),5(d)&5(e)) MR G P BHOWMIK(Sr.Adv.)(R- 5(a),5(b),5(d)&5(e)) MS. M KALITA(R- 5(a),5(b),5(d)&5(e)) MS. P CHETIA(R- 5(a),5(b),5(d)&5(e)) MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA

	WITH I.A.(Civil)/3860/2019 in RSA/68/2017	ZABED ISLAM AND 13 ORS Versus SANTI DEVI AND 9 ORS	MR. M KHAN MS. R CHOUDHURY MR. J RAHMAN	MR. S K GOSWAMI
35	Crl.A./101/2017 PART-HEARD, WITH LCR 2 FILES, P.B.-1	MUSTT HALIMA KHATUN Versus THE STATE OF ASSAM and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MS.F BEGUM	MR. A R SIKDAR MD A ALI PP, ASSAM
36	Crl.Rev.P./39/2022 PART-HEARD, WITH LCR 2 FILES, FIXED	RAJU NARAH Versus THE STATE OF ASSAM	MR. R BARUAH	MR. P N GOSWAMI SPL PP WILDLIFE FOREST ASSAM
37	Crl.Rev.P./342/2018 WITH LCR 3 FILES, FIXED	BASISTHA BHUYAN Versus KAMINI LAHKAR AND 2 ORS	MR P BHARADWAJ	MR. O P BHATI (R1, R2) MR T C DAS (R1, R2) MR. P SARMA (R1, R2) PP, ASSAM
38	Crl.Rev.P./452/2019 WITH LCR 4 FILES, FIXED	UJJAL BARUAH @ MON Versus SMTI SUREKHA MAZID	MS M HAZARIKA MR. G BORDOLOI	MR Z ALAM MS. S NAZNEEN
39	Crl.Pet./122/2020 WITH LCR 3 FILES, FIXED	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA MR. R S MISHRA	MR P KATAKI MR. S S S RAHMAN MR. A ROY SYED BURHANUR RAHMAN MRS R BEGUM MR A W AMAN
40	Crl.Rev.P./40/2021 WITH LCR 1 FILE, FIXED	SMTI. SAGUFA AHMED Versus THE ADDL. DISTRICT MAGISTRATE (SRI BIPUL KUMAR DAS), KAMRUP (M) AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	MR. A SARMA (R-2) MS D DAS (R-2) MR H KALITA (R-2)
41	Crl.A./203/2022 WITH LCR 2 FILES, FIXED	MD. ATOWAR RAHMAN AND ANR Versus PRATIK INFRACOM PVT. LTD. AND ANR	MR. S C BISWAS MR. B CHOWDHURY MR. A K DAS	MR. P BORA MR G N SAHEWALLA MR H K SARMA MR. A CHETIA

STAY MATTERS

42	Crl.Pet./132/2018 WITH LCR 2 FILES(PHOTOCOPY), FIXED	BARUN GOGOI AND 2 ORS. Versus GUNIN BURAGOHAIN AND ANR	MR G P BHOWMIK MR D KALITA MR. M HUSSAIN	MR. B J DUTTA MR. A K GUPTA MR. R S MISHRA ADDL PP,ASSAM
----	--	---	--	---

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.				
1	RSA/138/2022 FIXED	REKHAMONI DEVI AND 6 ORS. Versus JUGAL CHANDRA SAIKIA AND ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	
	WITH I.A.(Civil)/2455/2022 in RSA/138/2022	REKHAMONI DEVI AND ORS. Versus JUGAL CHANDRA SAIKIA	MR A IKBAL	MR. M DAS
2	RSA/156/2019 CAVT. NO. 0426/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. R BARUAH MR. A K PURKAYASTHA MR. R C PAUL MR. A IKBAL MRS. M NATH MR. S SHARMA MD. K ALI	MR B KAUSHIK FOR CAVEATOR
	WITH I.A.(Civil)/2494/2019 in RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR. H K DEKA MR. B D DEKA MR B KAUSHIK MR B KAUSHIK MR. M DAS N CHAUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/1332/2022 in RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	FOR CAVEATOR
ORDERS				
3	RSA/22/2012 B/O	NUR MOHAMMAD AND 7 ORS Versus LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM

	WITH MC/408/2012 in RSA/22/2012	NUR MOHAMMAD AND 7 ORS Versus LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	
4	MACApp./132/2020 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	MRS A BUJARBARUAH MR.T HUSSAIN(R- 1-4) MS.R BORGOHAIN(R- 1-4)
	WITH I.A.(Civil)/809/2020 in MACApp./132/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	
5	I.A.(Civil)/1921/2021 WITH LCR, FIXED in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUF AJJIL HUSSAIN HIS LEGAL HEIRS	MR. T U LASKAR MR. N DHAR MR K UDDIN	MR. A K TALUKDAR
	WITH RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUF AJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE MR. S DUTTA	MR S DUTTA MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)
	WITH I.A.(Civil)/2889/2018 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUF AJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	
	WITH I.A.(Civil)/1471/2021 in RSA/232/2018	ON THE DEATH OF MUF AJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS Versus MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN
	WITH I.A.(Civil)/2483/2021 in RSA/232/2018	ON THE DEATH OF MUF AJJIL HUSSAIN, HIS LEGAL HEIRS AND ORS Versus MD ABDUR RAHIM AND 7 ORS.	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	DR. B AHMED GA, ASSAM
		HEARING		
6	RSA/66/2001 (AS FIRST ITEM), PART-HEARD, WITH LCR, FIXED	DHARAM RAJ GOALA and ORS, Versus ON THE DEATH OF DINESH KR. JAINHIS LEGAL HEIR HULAS CHAND JAIN and ORS	MR.G N SAHEWALLA MR R P SARMAH MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM MRS B GOYAL MS.H KAKATI	MR B P SINGHA MS B CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.S P CHOUDHURY(R- 21-24, 44-50) MR.A S DHILLON(R- 21-24, 44-50) MS.S ACHARYYA MR.N K DAS MR. S ALAM
	WITH I.A.(Civil)/356/2020 in RSA/66/2001	DHARAM RAJ GOALA and ORS, Versus DINESH KR. JAIN and ORS	MR G N SAHEWALLA MS. S. TODI MD. ASLAM MR. M SAHEWALLA	MS. B CHOUDHURY MR. S P CHOUDHURY MS. B SARMA
7	RSA/37/2012 WITH LCR, FIXED	ON THE DEATH OF BANABASHI BAISHNAB HIS LEGAL HEIRS BISWA BAISHNAB SON and ANR Versus THE STATE OF ASSAM AND ORS	B CHAKRAVARTY S K DAS U DAS	GA, ASSAM ADDL. AG, ASSAM

	WITH MC/2552/2014 in RSA/37/2012	ON THE DEATH OF BANABASHI BAISHNAB HIS LEGAL HEIRS BISWA BAISHNAB SON and ANR Versus THE STATE OF ASSAM AND ANR	MR.B CHAKRAVARTY MR.U DAS MR.S K DAS	GA, ASSAM
8	RSA/370/2017 WITH LCR	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY MS. J BHATTACHARJEE
	WITH I.A.(Civil)/147/2020 in RSA/370/2017	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and ORS	MS. R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR D. CHAKRABORTY
	WITH I.A.(Civil)/750/2021 in RSA/370/2017	RINKU DAS Versus ON THE DEATH OF LATE KALI PRADASH SEAL HIS LEGAL HEIRS AND 7 ORS.	MS. R CHOUDHURY MR. A M AHMED MS S S ZIA	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR S CHOUDHURY
9	Arb.A./8/2020 WITH LCR, FIXED	UNION OF INDIA AND 2 ORS Versus M/S BIKASH ENTERPRISES	MR. B K DAS MR H P GUWALA	MR D SENAPATI MR. A CHETIA MS. S. TODI MR H K SARMA
10	FAO/24/2022 CAVT. NO.04202/022,	JUWEL PAUL Versus BANK OF BARODA AND 6 ORS.	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA	MR. M DUTTA MR. N N JHA (r-4) MR. M UDDIN (r-4) MS M SAHOO (r-4) MS P DAS (r-4) FOR CAVEATOR
	WITH I.A.(Civil)/1147/2022 in FAO/24/2022	JUWEL PAUL Versus BANK OF BARODA AND 6 ORS.	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA	MR. M DUTTA FOR CAVEATOR
	WITH I.A.(Civil)/1148/2022 in FAO/24/2022	JUWEL PAUL Versus BANK OF BARODA AND 6 ORS.	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA	MR. M DUTTA FOR CAVEATOR
<u>STAY MATTERS</u>				
11	CRP/43/2021 WITH LCR, FIXED	ABDUL MANNAN AKOND Versus HASINA YASMIN AND 2 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MS. S PARVEEN (R-1,2,3)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022

15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST
LIST DATED 12-09-2022 TO 23-09-2022
(RELATING TO SPECIAL LIST(MAC.APP MATTERS)
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1	MACApp./677/2022 FIXED	RELIANCE GENERAL INSURANCE COMPANY LIMITED Versus MUSTT SAHERA BEWA and ANR	MR.A TALUKDAR MS L SHARMA MR.K K BHATTA MR.J JOHN	MR.A ALI(R-1) MS. M KHATUN MS. M KHATUN
	WITH I.A.(Civil)/2797/2022 in MACApp./677/2022	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUSTT. SHAHERA BEWA and ANR	MR.A TALUKDAR MS L SHARMA MR.K K BHATTA MR.J JOHN	MR.A ALI(R-1) MS. M KHATUN MS. M KHATUN
2	MACApp./680/2022 FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SRI SURJYA PHUKAN and 4 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. K K BHATRA (R4) MR. R K BHATRA(R4) MR M RAHMAN (OP1) MR M RAHMAN (R1) MR. S ROY (OP1) MS. A BORA (R4) MR. M H LASKAR (OP1) MS. P HUJURI (R4) MS. E YASMIN (R1) MR A SAIKIA (R4) MRS. R CHOUDHURY (R1) MR. D K BHATRA (R4)
	WITH I.A./3/2022 in MACApp./680/2022	ORIENTAL INSURANCE CO. LTD. Versus SURJYA PHUKAN and 4 ORS.	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. K K BHATRA (R4) MR. R K BHATRA(R4) MR M RAHMAN (OP1) MR M RAHMAN (R1) MR. S ROY (OP1) MS. A BORA (R4) MR. M H LASKAR (OP1) MS. P HUJURI (R4) MS. E YASMIN (R1) MR A SAIKIA (R4) MRS. R CHOUDHURY (R1) MR. D K BHATRA (R4)

ORDERS

3	Crl.A./66/2008 WITH LCR 4 FILES, P.B.-1	RAMESH PODDAR and ANR. Versus THE STATE OF ASSAM	MRS M ABDULLAH P MS.F HUSSAIN MS D SAIKIA,AMICUS CURIAE	PP, ASSAM PP, ASSAM
HEARING				
4	Crl.A./111/2010 WITH LCR 2 FILES, FIXED	HIRU DAS, Versus RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS MR S KROUND MR J BORAH PP, ASSAM A A MIR I LAHIRI
5	Crl.A./172/2010 WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, FIXED	PRADIPTA DUTTA Versus THE STATE OF ASSAM	MR.R HUSSAIN MR.S BORA MR.D P MANDAL MISST ROY MR. M K BORAH MR. V A CHOWDHURY (AMICUS CURIAE) MR Y P DAS	PP, ASSAM
6	Crl.A./265/2012 WITH LCR 4 FILES, P.B.-1, FIXED	RATUL DAS and 2 ORS Versus THE STATE OF ASSAM	MR.G C PHUKAN MR. K GOSWAMI (AMICUS CURIAE) MR.S K SINGH	PP, ASSAM
7	MACApp./249/2013 WITH LCR	ABDUL MOTIN Versus GIRISH BURA GOHAIN and 2 ORS.	MR.A KAKATI	MR. S K S THAKUR MR.A TALUKDAR MR.K K BHATTA MR.J JOHN MR.H N SARMA
8	Review.Pet./51/2015 in MACApp/128/2012(D/O)	BHUBAN CH BORAH and ANR Versus NEW INDIA ASSURANCE CO LTD and ANR	MR G JALAN MR.G KHANDELIA	MS.N MODI(R-1) MS.M CHOUDHURY(R-1) MR.S DUTTA MR.C SHARMA(R-1) MR.SIDHANT DUTTA(R-1)
WITH				
9	Review.Pet./7/2016	NEW INDIA ASSURANCE COMPANY LTD Versus SRI BHUBAN CHANDRA BORAH and 2 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
10	MFA/24/2016 WITH LCR, B/O	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
WITH				
I.A./667/2016 in MFA/24/2016		UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MR.N K DAS MS.N MEDHI MS.R R BORAH	
WITH				
11	MFA/35/2016	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MSB DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
12	MACApp./273/2016 FIXED	UNITED INDIA INSURANCE COMPANY LTD Versus SMT. RITA DUTTA and 4 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MR. A SHARMA	MR. K AGARWAL (R-4) MR. S SINGH (R- 1 & 2) MS. P DUTTA (R-4) MR. A K RAI (R-4) MR. P N SHARMA (R-4) MR. S ALAM (R-4)
13	MACApp./475/2018 WITH LCR (QUANTUM)	SMTI PRANITA MAHANTA Versus SRI AJIT SARKAR and ANR	MR. M TALUKDAR MS.D KALITA	MR.Z HUSSAIN(R-1) MR.R K BHATRA(R-2) MS. P HAJURI (R-2)

STAY MATTERS

14	Crl.Rev.P./71/2016 WITH LCR 4 FILES WITH I.A./947/2016 in Crl.Rev.P./71/2016	JIBAN HAZARIKA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A GANGULY MR.P K BORDOLOI MR A SAIKIA	PP, ASSAM
15	Crl.Rev.P./347/2016 WITH LCR 3 FILES WITH I.A.(Crl.)/378/2016 in Crl.Rev.P./347/2016	JIBON HAZARIKA and ANR. Versus THE STATE OF ASSAM and ANR. MD. GIAS UDDIN @ GIYASUDDIN Versus THE STATE OF ASSAM	MR.A GANGULY MR.P K BORDOLOI MR A SAIKIA MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	PP, ASSAM PP, ASSAM
16	Crl.Rev.P./424/2016	IDRISH ALI and ANR. Versus STATE OF ASSAM and ANR.	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH	PP, ASSAM
17	CRP/11/2019 FIXED	TAPAN KR. DAS Versus AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. P K ROYCHOUDHURY MR. JYOTIRMOY ROY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 21

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./121/2018 FIXED	NEW INDIA ASSURANCE CO. LTD. Versus MD SAFULLA ALI and 2 ORS	MR. K K BHATRA MR. R K BHATRA MS. M HORE MR. A SAIKIA MR. M KASHYAP	
	WITH I.A.(Civil)/632/2018 in MACApp./121/2018	NEW INDIA ASSURANCE CO. LTD. Versus MD SAFULLA ALI and 2 ORS	MR. K K BHATRA MR. R K BHATRA M MORE MR. A SAIKIA MR. M KASHYAP	
2	CRP(IO)/354/2019 FIXED	ABDUL KARIM AND 9 ORS. Versus REBEKA RAHMAN AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. S SUTRADHAR	
3	CRP/69/2022 FIXED	MADHAV CH DAS Versus ON THE DEATH OF UPANANDA GOGOI HIS LEGAL HEIRS SANJOY GOGOI AND 3 ORS	MR. A R MEDHI MS J KUMARI MS. K MEDHI	MR U DAS (r-1,2,4) MR. S SAIKIA (r-1,2,4) MS S BORO (r-1,2,4)
4	MACApp./678/2022 FIXED	MD. ABIDUR RAHMAN Versus SRI EAJAL MARAK @ HIJAR MARAK @ SIGIAN MARAK AND 3 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MR. J RAHMAN	MR. S DUTTA (R-2) MS M BORCHETIYA (R-2) MR. S DUTTA (R-2) MR S DUTTA (R-2)
	WITH I.A.(Civil)/2798/2022 in MACApp./678/2022	MD. ABIDUR RAHMAN Versus SRI EAJAL MARAK @ HIJAR MARAK @ SIGIAN MARAK AND 3 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MR. J RAHMAN	MR. S DUTTA (R-2) MS M BORCHETIYA (R-2) MR. S DUTTA (R-2) MR S DUTTA (R-2)
5	MACApp./681/2022 FIXED	SRI MAHINDRA SAH ALIAS SINGH Versus MR KUNJALAL SAHA and ANR	MR. I ALAM MR.T SK	MR. R K BHATRA (R-2) MS.A BORA(R-2) MS.P HUJURI(R-2) MS.A SAIKIA(R-2)
6	MACApp./682/2022 FIXED	MUST FATEMA KHATOON and 3 ORS Versus SMTI MINU RAI and 2 ORS	MR.P BORA MR. N BHATRA MR. D MAZUMDAR	MR. K K DEY (R-3) MRV K BAROOAH(R-3)

7	MACApp./684/2022 FIXED	ORIENTAL INSURANCE CO. LTD. Versus SRI SANJIB BORA and 2 ORS	MS. N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.S THAKURIA MR.SIDHANT DUTTA	MR. L K BORAH (R-3) MR.L K BORAH(R-3)
	WITH I.A.(Civil)/2805/2022 in MACApp./684/2022	ORIENTAL INSURANCE CO. LTD. Versus SANJIB BORA and 2 ORS	MS. N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA MS.S THAKURIA	MR. L K BORAH (R-3) MR.L K BORAH(R-3)
	WITH I.A.(Civil)/2806/2022 in MACApp./684/2022	ORIENTAL INSURANCE CO. LTD. Versus SRI SANJIB BORA and 2 ORS	MS. N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA MS.S THAKURIA	MR. L K BORAH (R-3) MR.L K BORAH(R-3)
8	MACApp./685/2022 FIXED	THE ORIENTAL INSURANCE CO. LTD Versus MUST .GUL BATUN and 4 ORS	MR. A DUTTA MRS.P M DUTTA	MR.I HUSSAIN(R-4) MR.T ISLAM(R-1, 2 & 3) MR. Z IQBAL MS.S PARBIN(R-1, 2 & 3)
	WITH I.A.(Civil)/2804/2022 in MACApp./685/2022	THE ORIENTAL INSURANCE CO. LTD Versus MUST .GUL BATUN and 4 ORS	MR. A DUTTA MRS.P M DUTTA	MR.I HUSSAIN(R-4) MR.T ISLAM(R-1, 2 & 3) MR. Z IQBAL MS.S PARBIN(R-1, 2 & 3)
9	MACApp./686/2022 FIXED	JOY PRAKASH Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS. E	MR U K THAKURIA MR B K BARUAH	MS. R D MOZUMDAR MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
		HEARING		
10	MACApp./51/2015 WITH LCR, FIXED	SRI BHARGAV CHALIHA Versus MUSSTT RAHIMA BEGUM and 2 ORS	MR.R SHARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.S S SHARMA(R-2) MS.L SHARMAR-2 MRM R ADHIKARI(R-1) MR.B J MUKHERJEE(R-2) MR.P N SHARMA (R-1) MR.A SHARAN(R-2) MS.N DAIMARI(R-1)
11	MACApp./257/2015 WITH LCR, FIXED	SRI JAGAT CHETRY Versus RELIANCE GENERAL INSURANCE CO LTD and 2 ORS	MR.P CHOUDHURY MS.S KHANIKAR MR.P SINGH MR.P BARUAH	MR.A TALUKDARR-1 MS.L SHARMA(R-1) MR.K K BHATTA(R-1) MR.J JOHN(R-1)
12	MACApp./368/2017 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus SMT RINKU SINGH @ RINKU KUMARI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S BHUYAN MRK BHUYAN MR.M DEKA MR.S SINHA MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
	WITH I.A.(Civil)/2410/2017 in MACApp./368/2017	NEW INDIA ASSURANCE COMPANY LTD Versus SMT RINKU SINGH @ RINKU KUMARI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S BHUYAN MRK BHUYAN MR.M DEKA MR.S SINHA MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
13	MACApp./200/2018 CAVT. NO.0179/2018 (QUANTUM), WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SMTI UJJALA PAUL	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL MR. P SARMA FOR CAVEATOR MR. C BHATTACHARYYA (R4)

	WITH CO/3/2019 in MACApp./200/2018	SMTI UJJALA PAUL AND 2 ORS Versus I.C.I.C.I. LOMBARD GEN. INS. CO. LTD	MR D MONDAL MR. P SARMA	
14	MACApp./362/2018 WITH LCR, FIXED	SMT. SAHEBA BEGUM Versus THE CHOLAMANGALAM M/S GENERAL INSURANCE CO LTD. AND 2 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)
15	MACApp./172/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus MAKON HAZARIKA AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M DUTTA (R1) MR K M BORA (R1)
	WITH CO/17/2022 in MACApp./172/2021	MAKON HAZRIKA Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. M DUTTA MR K M BORA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/322/2022 in MACApp./172/2021	MAKON HAZARIKA AND ANR. Versus ORIENTAL INSURANCE COMPANY LIMITED.		
<u>STAY MATTERS</u>				
16	CRP/471/2016 FIXED	MANTU ROY Versus GOPAL CHAKRABARTY AND 6 ORS	MR.S BANIK MR.H GUPTA	MR.H P GUWALA(R- 2,3&4)
17	WITH CRP/472/2016 CAVT. NO. 1711/2016	MANTU ROY Versus GOPAL CHAKRABARTY AND 6 ORS	MR. S BANIK MR. H GUPTA	MR. B CHAKRABORTY FOR CAVEATOR MR. S CHAKRABARTY
18	CRP(IO)/65/2020 FIXED	SAMSUL HOQUE HAZARIKA Versus ON THE DEATH OF MD. REZAUL KARIM HAZARIKA HIS LEGAL HEIRS-	MS F AHMED MR. T ISLAM MS K DAS	
19	CRP(IO)/105/2022 FIXED	TRIDEEP NARAYAN DEB Versus M/S PRAGJYOTISH HOUSING PRIVATE LTD AND 4 ORS	L K BORAH MR H DAS MR BHARGAV DAS	MR. N N JHA MR A CHOWDHURY THE STATE OF ASSAM AND ANR (B) MS M SAHOO H SAHARIA THE STATE OF ASSAM AND ANR (B)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:30 PM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

JUDGMENT

1	MACApp./403/2018 (AT 4:10 PM)	ABUL HUSSAIN and ANR Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.M H TALUKDAR MR.A K SIKDAR MR. S ALAM	MR S S SHARMA MR.B J MUKHERJEE(R-1) MR.L MOHAN(R-3) MRP GOGOI(R-3)
---	----------------------------------	--	--	---

HEARING

2	MACApp./140/2014 WITH LCR	PABITRA HUJURI and 3 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD. and 2 ORS.	MR. A R AGARWALA	MR. A DUTTA (R1)
3	MACApp./781/2018 WITH LCR	PULAK BORAH Versus M/S NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. K K DUTTA MR. B SINHA	MR. T DEURI (R2, R3) MR. R GOSWAMI MRS. R S DEURI (R2, R3) MR U SAIKIA (R2, R3) MS. P BORTHAKUR MR D DEKA
4	MACApp./289/2021 WITH LCR	DHRUBA JYOTI TAMULY @ DHRUBA TAMULY Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MRS. S ROY (R-1) MS P SHILL (R-1)

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022

14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022